NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

•

PETITION NUMBER

: CP/649/IB/2017

NAME OF THE PETITIONER

: A. PANDIAN

NAME OF THE RESPONDENT

: KOTHARI INDUSTRIAL CORPORATION LTD

UNDER SECTION

:7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

for Respondent

S. Sivaramar

Shabnam

Kun · R

ROHAN RAJASEKARAN

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ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor is directed to file the counter before the next date of hearing. Matter is posted for final arguments. Put up on 11.12.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)